



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,CGO
Complex, Lodhi road, New Delhi 110 003.

Dated: 16.07.2026

NOTICE

Please take notice that **item No. 1 and item Nos. 8 to 35** listed in the Daily Cause List of **Court – III** on **16.07.2026** will not be taken up as the **Hon’ble Member (Judicial)** **is on leave**. The next dates of hearing for these matters will be notified later.

Furthermore, the matters listed as **Fresh Cases at item Nos. 2 – 7** will now be taken up by the **Court –IV at 10:30 AM**.

By order of Hon’ble Officiating Chairperson
-Sd/-
Registrar